

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 146 of 2014

Dated : 21st August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Byrnihat Industries Association

....Appellant(s)

Versus

**Meghalaya State Electricity Regulatory
Commission & Anr.**

...Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri
Ms. Mandakini Ghosh
Counsel for the Respondents (s) : Mr. Buddy A. Ranganadhan for R.1
Ms. Shikha Ohri for R-3

ORDER

The learned counsel for the Respondent No.1 has filed his reply.

The learned counsel for the Appellant seeks some time to file the Rejoinder. Accordingly, he is directed to file the same after serving copy on the other side.

Post the matter for hearing on **17.09.2014.**

**(Rakesh Nath)
Technical Member**
ts/kt

**(Justice M. Karpaga Vinayagam)
Chairperson**